

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 292 OF 2014 &
IA NO. 25 OF 2015, IA NO. 216 OF 2016,
IA NO. 419 OF 2017 & IA NOS. 547 & 548 OF 2018**

Dated: 06th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

Gujarat Gas Company Ltd.

.... Appellant(s)

Vs.

Petroleum and Natural Gas Regulatory Board & Anr.Respondent(s)

Counsel for the Appellant(s) : Ms. Raveena Dhamija
Mr. Yashaswi Kant

Counsel for the Respondent(s) : Ms. Sonali Malhotra for R-1
Ms. Rimali Batra
Mr. Iti Agarwal for R-2

ORDER

Heard learned counsel for Respondent No.1 for some time.

List the matter for further hearing on **18.10.2019**.

**(B.N. Talukdar)
Technical Member (P&NG)**

**(Justice Manjula Chellur)
Chairperson**

tpd/bn